NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P No. 912/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES:

High Street Accounting Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
50	ms. Khushboo	Advocate	
	Shan	Bor	tu
	Rajani	Petitioner	1.
	ilb	ruccia	
	WDb 7		
	partners.		

<u>ORDER</u>

CSP No. 870/230-232/NCLT/MB/MAH/2017 CSP No. 912/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 24.01.2018.

Sd/V. NALLASENAPATHY
Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)